

NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीयकंपनीविधिअधिकरण
CUTTACK BENCH
कटकखंडपीठ

ORDER OF THE HEARING ON 30th JANUARY, 2024, 10:30 A.M.

CP (IB) No. 10/CB/2022

Coram: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

Name of the Company	State Bank of India -Vs- Vinod Kumar Agarwal
Under Section	95 (1) of IBC

Hearing through: VC and Physical (Hybrid) Mode

For Petitioner (s)

Ms. Adya Singh, Adv. (For RP)
Ms. Aakanksha Nehra, Adv.

For Respondent (s)

ORDER

Ld. Counsel, Ms. Adya Singh for the Resolution Professional, represents that Respondent/Personal Guarantor preferred a Company Appeal No. 1247/2023, before the NCLAT. It is also stated that appeal is slated for next hearing on 07.02.2024. Hence, list the matter on 21.02.2024.

K

Kaushalendra Kumar Singh
Member (Technical)

P

P. Mohan Raj
Member (Judicial)